#### Annexure

### Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summar received	y of claims		y of claims nitted	Amount of contingent	Amount of claims not		Details in	Remarks, if any
110.		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificatio non	Annexure	ii uny
1	Secured financial creditors belonging to any class of creditors	1	20,48,19,546	1	20,48,19,546	-	-	-	1	Mentioned in Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	NA
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	NA
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	NA
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	5,50,58,811	2	3,89,54,525	-	1,61,04,286	-	8	Mentioned in Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	NA
	Total	3	25,98,78,357	3	24,37,74,071	-	1,61,04,286	-		

#### Annexure-1

## Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13<sup>th</sup> August,2021 List of creditors as on: 30<sup>th</sup> March, 2022

#### List of secured financial creditors belonging to any class of creditors

S	Name of	Details	s of claim			Details of	f claim			Amount	Amount	Amount	Amo	Remarks, if any
N	. Credi	r	eceived			admit	ted			of	of any	of claim	untof	
	tor	Date of	Amount	Amount of	Nature	Amount	Amount	Whether	% of	continge	Mutual	not	claim	
		receipt	claimed	claim	of claim	covered	covered	related	votin	nt	,	admitted	under	
				admitted		by	by	party?	g	claim	that may		verifi	
						security	guarantee		share		be set-off		ca	
						interest			in				tion	
									CoC					
1	DCB Bank	$27^{th}$	20,48,19,546	20,48,19,546	Secured			No	100	NIL	NIL	NIL	NIL	Since RP does not
	Limited	August,			FC									have the access to the
		2021												Books of Accounts of
														the Company and
														hence, the Claim
														amount is
														provisionally admitted
														by RP

#### Annexure-2

Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13<sup>th</sup> August,2021
List of creditors as on: 30<sup>th</sup> March, 2022

### List of unsecured financial creditors belonging to any class of creditors

Sl.	Nameof		ls of claim			Details of c	laim admit	ted	Amount of		Amount of	Amount of	Remarks	
No.	creditor	rec	eived							of any	claim not	claim under	if any	
		Date of	Amount	Amount	Nature	Amount	Whether	% of	conting-	mutual	admitted	verification		
		receipt	claimed	of claim	of	covered	related	voting	ent	dues,				
	admitted claim by party? share								claim	thatmay				
						guarantee		in		be set-				
										off				
	NA													

Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13<sup>th</sup> August, 2021
List of creditors as on: 30<sup>th</sup> March, 2022

List of secured financial creditors belonging to any class of creditors (other than financial creditors belonging to any classof creditors)

Sl. No.	Name of Creditor		s of claim received				of claim nitted			Amount of contingent		Amount of claim	Amount of claimunder	Remarks, if any
		Date of receipt	claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount coveredby guarantee	Whether related party?	% of voting share inCoC	claim	Mutual dues, that maybe set-off	not admitted	verification	
NA														

Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13<sup>th</sup> August,2021
List of creditors as on: 30<sup>th</sup> March, 2022

List of unsecured financial creditors belonging to any class of creditors (other than financial creditors belonging to any classof creditors)

Sl.	Name of	Detail	s of claim			Details	of claim			Amount of	Amount	Amount	Amountof	Remarks,
No.	Creditor	1	received			adn	nitted			contingent	of any	of claim	claimunder	if any
		Date of	Amount	Amount	Nature	Amount	Amount	Whether	claim	Mutual	not	verification		
	Date of Amount Amount Nature Amount Amount Whether % of receipt claimed of claim of claim covered covered y related voting										dues,	admitted		
	admitted by guarantee party? share										that			
						security		2 0	inCoC		maybe			
							set-off							
	NA													

## Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13<sup>th</sup> August,2021 List of creditors as on: 30<sup>th</sup> March, 2022

### **List of Operational creditors (Workmen)**

Sl. No.	Name of authorised	Name of	Details o			De	tails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not	,
	representa- tive, if any	work man	Date of receipt	claimed	of claim	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	admitted	
	NA												

Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13<sup>th</sup> August,2021
List of creditors as on: 30<sup>th</sup> March, 2022

### **List of operational creditors (Employees)**

Sl.	Name of	Name		ils of	De	tails of cla	im admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised o	empl	claim r	eceived					of contin-	of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
			receipt		admitted	claim	party?	e in CoC,		at may	tion		
			_					if		be set-			
					applicable		off						
	NA												

## Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13<sup>th</sup> August,2021 List of creditors as on: 30<sup>th</sup> March, 2022

### List of operational creditors (Government dues)

Sl.	<b>Details of</b>	claimant	Deta	ils of	De	tails of cla	aim admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No.			claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	D 4		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
	Departme		receipt		admitted	claim	party?	e in CoC,		at may	tion		
	nt ment receipt							if		be set-			
								applicable		off			
	NA												

# Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13<sup>th</sup> August,2021 List of creditors as on: 30<sup>th</sup> March, 2022

#### List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Nameof creditor		of claim eceived	Details of claim admitted					Amount of	Amount of any	Amount of	Amou ntof	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whet her relate d party ?	% of voting share inCoC	contin- gent claim	mutual dues, that maybe set-off	claim not ad- mitted	claim under verific a-tion	
1	Global Remote Integrated Access Solutions Private Limited	18/12/2021	12,27,201	12,27,201	Unsecured			No		-	-		-	Since RP does not have the access to the Books of Accounts of Company and hence, the Claim amount is provisionally admitted by RP
2	EnerMech India Pvt. Ltd.	15/03/2022	5,38,31,610	3,77,27,324	Unsecured	-	-	No		-	-	1,61,04,286	-	The claim received post CIRP date, i.e., post 13.8.2022, amounting to INR 1,61,04,286/-are not admitted by RP.
	Total		5,50,58,811	3,89,54,525								1,61,04,286	-	

## Name of the corporate debtor: GOPINATH ENGINEERING CO. PRIVATE LIMITED Date of commencement of CIRP: 13th August,2021 List of creditors as on: 30th March, 2022

#### List of other creditors (Other than financial creditors and operational creditors)

	Name		ails of			Details of	•		Amount	Amount			Remarks,
No	of cre	claim i	received			claim			of contin	of any	of claim	of claim	if any
	-ditor					admitted			-gent	mutual	not	under	
		Date of	Amount	Amount	Nature	Amount co	Amount co	claim	dues,	admitted	verifica-		
		receipt	claimed	of claim	of	vered by	vered by	related		that may		tion	
	admitted claim Security guarantee party?									be			
	interest									set-off			
	NA												